NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 46/Chd/Hry/2017

In the matter of:

Isha Décor Solutions India Pvt. Ltd. ... Corporate Applicant-Debtor

Present: Mr. G.S. Sarin and Mr. P.D. Sharma, both

Practising Company Secretaries for the applicant.

The affidavits of the Financial Creditors mentioned in the application have been filed. As per the office report, the compliance affidavit of delivery of notices to both the persons who have filed arbitration proceedings along with the postal receipts and Track Reports and copies of email sent to them are also filed. The same be taken on record. There is no representation by any of the aforesaid persons or the Financial Creditors. List the matter for

(Justice R.P. Nagrath) Member (Judicial)

-Sq-

August 22, 2017

arguments on 25.08.2017.